

(17)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO.3076/1991

Monday, this the 2nd December, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE SHRI S. P. BISWAS, MEMBER (A)

Harpal S/O Jeevan,
C/O Shri Bisamber, Safaiwala,
Railway Colony,
Bhiwani (Haryana). ... Applicant

(By Shri Yogesh Sharma, Advocate)

-Versus-

1. Union of India through
General Manager,
Western Railway,
Churchgate, Bombay.
2. Divisional Railway Manager,
Western Railway,
Bikaner,
3. Senior Health & Food Inspector,
Northern Railway,
Hissar (Haryana). ... Respondents

(By Shri K. K. Patel, Advocate)

The application having been heard on 2.12.1996
the Tribunal on the same day delivered the
following :

O R D E R

CHETTUR SANKARAN NAIR (J), CHAIRMAN —

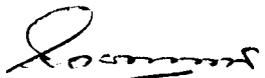
We have heard learned counsel for applicant at
some length. The only direction that needs be given
is to consider the case of applicant for inclusion
in the live register in accordance with Railway
Board's instructions in circular No. E(NG)II/78/CL/2
dated 25.4.1986 and to inform him of his position

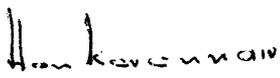
...2.

18

in the live register within four months from today.
We order accordingly. No costs.

Dated, this the 2nd day of December, 1996.


(S.P. BISWAS)
Member(A)


(CHETTUR SANKARAN NAIR, J.)
Chairman

/as/